

By Email/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 1723 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding officer, MACT No. 2,  
Kamrup (M), Guwahati.

Dated Guwahati, the 3<sup>rd</sup> April, 2019.

Sub:- Extension of Earned Leave.

Ref:- Your letter dated 02.04.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of your Earned leave by 7(seven) days i.e. w.e.f. 31.03.2019 to 06.04.2019 (suffixing 07.04.2019 being Sunday), as prayed for.

Yours faithfully,

Sd/-

1727 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/ 1724 - /A, dated 03.04.19  
Copy to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- 2.The Presiding officer STAT & Member MACT No.1, Guwahati.
- 3.The Member MACT No.3, Guwahati.
4.  The Systems Analyst, Gauhati High Court

03/4/19  
**JT. REGISTRAR (VIGILANCE)**

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